## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 174/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE PARTIES:

Amit Mishra

V/s.

Tap Constructions & Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 213, 241-242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

Akshay Petkor Adv. for PetiHoner

## ORDER C.P. No. 174/241-242, 213/NCLT/MB/MAH/2017

- 1. Learned Representative for the Petitioner is present.
- 2. Adjourned to 22.08.2017 to decide on the issue of "Interim Prayer" for inspection of the record.
- 3. Next date of hearing to be communicated to the other side by the Petitioner.
- 4. Adjourned to 22.08.2017.

Bhaskara Pantula Mohan Member (Judicial)

Dated: 11.08.2017.

Sd/-

M.K. Shrawat Member (Judicial)